

(Railway Representatives)

(iv) Chief Security Officer—Member.

(v) Sr. Dy. General Manager—Member.

(vi) Chief Commercial Supdt.—Member.

(vii) (Labour Representatives)

One representative each from All India Railway Men's Federation and National Federation of Indian Railwaymen—Member.

B Basic Unit Level Committee:

(i) A Gazetted Officer having control over the unit—Chairman.

(ii) Two representatives from the official side—Member

(iii) Two representatives from the staff side one each from the recognised unions—Member.

Shortage of Wagons for Transportation of Cement in Himachal Pradesh

5844. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether complaints have been received from the people of Himachal Pradesh regarding shortage of wagons for carrying cement to the interior of the State in the months of January, February and March 1973; and

(b) if so, the action taken on these complaints and the causes which led to the non-availability of wagons at the appropriate time?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI): (a) A letter was received from the Government of Himachal Pradesh in March seeking assistance for stepping up of movement of cement to that State. A letter addressed to the Ministry of Industrial Development in the Government of India from the Government of Himachal Pradesh had also been received earlier in January.

(b) In the letter addressed to the Ministry of Industrial Development, Himachal Pradesh Government had indicated their monthly requirement of cement as 2700 metric tonnes. During January, February and first 20 days of March, a total of about 15,000 tonnes of cement was despatched from different cement factories for Himachal Pradesh. There is thus no shortfall in supply of wagons for meeting the requirement of cement of this State. Supply of wagons to the factories from where this State draws its requirements of cement is quite satisfactory. The transshipment performance at Kalka and Pathankot is being progressively stepped up, so as to increase the quantum of movement into Himachal Pradesh. The daily average number of Broad Gauge wagons transhipped at these two points improved from 13 in November to 19 in December, 20 in January, 16 in February and 26 in March in the first 20 days.

Irregularities in Supply of Crude Oil to Bangladesh

5845. SHRI VASANT SATHE: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the attention of Government has been drawn to the news report in Blitz dated the 17th February, 1973 regarding the reported irregularities in supply of Petroleum crude to Bangladesh;

(b) if so, the reaction of Government thereto;

(c) whether Government have ordered enquiry into the affairs and suspended the officials concerned with the deal in the Ministry of Petroleum and Chemicals and Indian Oil Corporation; and

(d) if not, why not?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) to (d). Government are enquiring into the alleged irregularities by